

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1179/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Valia & Co.  
 V/s.  
 Brinzk Powertech Pvt.Ltd.

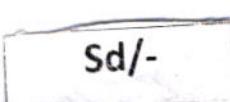
SECTION OF THE COMPANIES ACT: I & BC Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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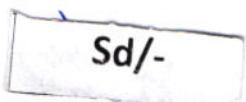
ORDER

CP No.1179/I&BP/NCLT/MB/MAH/2017

At request, list this matter on 5.2.2018.

Sd/-

V. NALLASENAPATHY  
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)